

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/NJA/I/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: Regarding nomination of Judicial Officers for NJA Programme for the month of December, 2022.Ref.-: Your letter no. NJA/Dir./Ac.Prog./2022-23/1493 dated 01st August, 2022

My Lord,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2022-23 for the month of December, 2022 in the following manner:-

Prog. No.	Date/Nature of Program	Name of the Programme	Nature of Programme	Nominated Participants
P-1320	03 rd & 04 th December, 2022	National Seminar on Arbitration and Stress Management	Regular	1. Sri Ajay Kumar Guria , ACJM-cum- Civil Judge (Sr. Div.)-I, Pakur. 2. Sri Bishwanath Oraon , ACJM-cum- Civil Judge (Sr. Div.)-I, Jamtara.

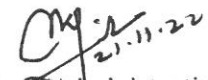
This is for your Lordship's kind information and needful.

Yours faithfully,

Sd./- Nikesh Kumar Sinha

Registrar (Administration)Memo No. 4149 /Apptt.Dated Ranchi the 21/11/22

Copy forwarded to the Principal District & Sessions Judges, Pakur and Jamtara for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / The C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful with a direction to follow the "Joining Instructions" of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


Registrar (Administration)